

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:455

ANSWERED ON:02.08.2011

REVIEW OF PDS

De Dr. Ratna;Premajibhai Dr. Solanki Kiritbhai;Reddy Shri Modugula Venugopala

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the study/review of the Public Distribution System has indicated large scale prevalence of bogus cards whereas a large number of bonafide beneficiaries have been denied the same;
- (b) if so, the details thereof indicating the major findings of the said study/review alongwith the number of bogus cards detected;
- (c) whether the Government has issued directions/suggestions to the States to launch a drive to review the list of card holders and provide cards to the eligible persons while eliminating the bogus cards;and
- (d) if so, the details thereof and the reaction of the States thereto indicating the number of bogus cards detected and cancelled during each of the last three years and the current year?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) to (d): The Evaluation Studies on functioning of Targeted Public Distribution System (TPDS) got done by the Department have revealed certain shortcomings/deficiencies in the functioning of TPDS, such as inclusion/exclusion errors, leakages/diversion of foodgrains, etc.

To streamline the functioning of TPDS, in consultation with the State/UT Governments, a Nine- Point Action Plan was evolved in 2006, which, inter-alia, includes continuous review of Below Poverty Line (BPL)/ Antyodaya Anna Yojana (AAY) lists and to eliminate bogus/ineligible ration cards. Instructions have been issued to all State/UTs to review the existing lists of BPL and AAY families and ration cards issued to them by verifying/cross checking details of each of such families and the units in the ration cards to eliminate the ineligible/bogus ration cards. Instructions have also been issued to all State/UT Governments to issue warning to the bogus card holders, through advertisements in the news papers, to surrender the bogus ration cards. As a result of these measures, States/UTs have reported deletion of bogus/ineligible cards as per details given below:

Year No. of bogus/ineligible Ration Cards deleted.

2008 3780229

2009 1630837

2010 3055134

2011 97628
(upto 30.06.11)